



Central Administrative Tribunal Jammu Bench, Jammu

T.A. No. 6052/2021
(SWP No.1029/2011)

Thursday, this the 15th day of July, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Tanjeet Kour, Aged 27 years
D/o S. Jaspinder Singh, Advocate
R/o 16/B, Sector-14, Nanak Nagar,
Jammu, aged 27 years.

...Applicant

(Mr. R. Koul, Advocate)

Versus

1. State of Jammu and Kashmir through Commissioner/Secretary Education Department, Civil Secretariat, Srinagar.
2. Jammu and Kashmir Service Selection Board, Sehkari Bhawan, Bahu Plaza, Jammu

...Respondents

(Mr. Rajesh Thappa, Deputy Advocate General)

ORDER (ORAL)



Mr. Justice L. Narasimha Reddy:

The respondents issued Advertisement No.7/10 for selection to the post of Teachers. The applicant was one of the candidates. At the stage of conducting of interview, the applicant was denied permission. Therefore, she filed SWP No. 1029/2011 before the Hon'ble High Court of Jammu & Kashmir, raising several grounds. An interim order dated 10.05.2011 was passed by the Hon'ble High Court, directing the respondents to interview the applicant.

2. The SWP has since been transferred to the Tribunal in view of the reorganisation of the State of Jammu & Kashmir and renumbered as T.A. No. 6052/2021.

3. Today, we heard Mr. R. Koul, learned counsel for applicant and Mr. Rajesh Thappa, learned Deputy Advocate General.

4. The grievance of the applicant was that the respondents did not permit her for interview. That grievance stood redressed, through an order passed by the Hon'ble High Court. It is not known as to whether the applicant came



to be selected or not. In case the applicant was up to selection and her results are not declared, the respondents shall declare the result and consider her case, in accordance with law. If, on the other hand, she was not up to selection, the matter ends there.

5. The T.A. is accordingly disposed of. There shall be no order as to costs.

(Mohd. Jamshed) (Justice L. Narasimha Reddy)
Member (A) Chairman

July 15, 2021
/sunil/jyoti/